

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	Sumant Batra-IRP Niharika Sharma

For Admission (Fresh Cases)

2.	Comp. App. (AT) No.226 of 2020	Madhu Silica Pvt. Ltd. & Ors. Vs. Bharat P. Raut & Ors.	Karan Valecha	
3.	Comp. App. (AT) No. 227 of 2020	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors.	Surekha Raman	Sikha Tandon

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 635 of 2020	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Soumya Dutta-R2
5.	Comp. App (AT) (Ins) No. 891 of 2020 & I.A. No. 2605, 2606 & 2547 of 2020	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Piyush Singh	Nikhil Jain-R1
6.	Comp. App. (AT) No. 137 of 2020	Manjunath Ravindra & Anr. Vs. Mentor Capital Ltd & Ors.	D. Abhinav Rao	Kumar Anurag Singh Upinder Singh-R1 to R4
7.	Comp. App (AT) No. 164 of 2020	Mentor Capital Ltd. & Ors. Vs. Ramsons Vikram Pvt. Ltd. & Ors.	Upinder Singh	
8.	Comp. App. (AT) No. 146 of 2020	Ammana Bio Pharma Ltd & Ors Vs. B.R. Jayaram & Anr.	Raja Shekar Rao Salvaji	Y.Suryanarayana-R1

9.	Comp. App (AT) No. 170 of 2020	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Prashant Mehta-R1 & R2 Abhishek Chaudhary-R4, R6, R7 & R8
10.	Comp. App (AT) No. 172 of 2020	Balwant Singh Kanda Vs. Kanda Auto Pvt. Ltd. & Ors.	Satyavikram	Shekhar Gupta Kamal Khatta-R1, R2 & R3
11.	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav
12.	Contempt Case (AT) No. 18 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Ashutosh Jain Vs. Morpheus Developers Pvt. Ltd. & Ors. With	Vibhor Garg	
13.	Contempt Case (AT) No. 26 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Sandeep Kumar Bhatt Vs. Morpheus Developers Pvt. Ltd. & Ors.	Mohit Nandwani	

For Hearing

14.	Comp. App. (AT) No. 253 of 2019 & I.A. No. 1516 of 2020	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar